

SHRI A.C. JOS: I request Shri Vajpayee to withdraw this motion. ...*(Interruptions)*

SHRI RAMESH CHENNITHALA: Sir, there is no need to discuss this because the Chief Minister of Bihar has resigned. It was reported by the UNI.

MR. DEPUTY-SPEAKER: I am not concerned with what has happened.

*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER: Now the House will take up private member's business. Say something on it if you wish so.

*(Interruptions)*

SHRI RAJESH RANJAN 'ALIAS' PAPPU YADAV: When shall I speak?

MR. DEPUTY SPEAKER: You please speak on Monday.

*(Interruptions)*

15.32 hrs.

*[Translation]*

**Forest (Conservation) Amendment Bill\***

**(Amendment of Section 2)**

SHRI MAHABIR LAL BISHWAKARMA (HAZARIBAGH): I beg to move for leave to introduce a Bill further to amend the Forest Conservation Act 1980.

*[English]*

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Forest Conservation Act, 1980."

*The motion was adopted.*

*[Translation]*

SHRI MAHABIR LAL BISHWAKARMA (HAZARIBAGH): I introduce the Bill.

15.33 1/2 hrs.

*[Translation]*

**Constitution (Amendment) Bill\***

**(Amendment of Article 217)**

SHRI MAHABIR LAL BISHWAKARMA (HAZARIBAGH): I beg to move for leave to introduce a bill further to amend

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the constitution of India.

*[English]*

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

*[Translation]*

SHRI MAHABIR LAL BISHWAKARMA: I introduce the Bill.

15.34 hrs.

*[English]*

**The Compulsory Sterilisation Bill\***

SHRI RAMESHWAR PATIDAR (KHARGONE): Sir, I beg to move for leave to introduce a Bill to provide for compulsory sterilisation for promoting small family norm and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory sterilisation for promoting small family norm and for matters connected therewith."

*The motion was adopted.*

SHRI RAMESHWAR PATIDAR: I introduce the Bill.

15.34 1/2 hrs.

*[English]*

**Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill (Amendment of the Schedule)\***

SHRI SATYA PAL JAIN (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill to amend Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994."

*The motion was adopted.*

SHRI SATYA PAL JAIN: I introduce the Bill.

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